

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.NO. 662/99

Date of Order : 29.4.99

BETWEEN :

K. Kumar

.. Applicant.

AND

1. The Chairman,  
Railway Recruitment Board,  
18 Millers Road, Bangalore.

2. The Chief Personnel Officer,  
S.C.Railway, Rail Nilayam,  
Secunderabad.

3. The Divisional Personnel Officer,  
S.C.Railway, Guntakal Division,  
Guntakal.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr. S. Ramakrishna Rao

Counsel for the Respondents

.. Mr. N. R. Devraj

— — —

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —  
Q R D E R

X As per Hon'ble Shri R.Rangarajan Member (Admn.) X

J

— — —

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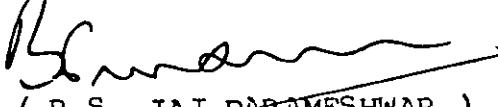
Mr. S. Rama Krishna Rao, learned counsel for the applicant and Mr. N. R. Devraj, learned standing counsel for the respondents.

2. This OA is filed challenging the show cause notice terminating the <sup>service</sup> ~~applicant~~ by the impugned notice dated 20.4.99.

3. The prayer and contentions raised in this OA are similar as the prayer and contentions raised in OA.66/99 which is disposed of today.

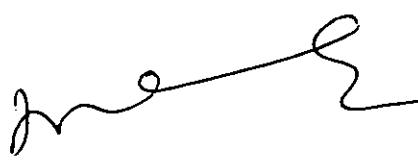
4. In view of the above, the order passed in OA.66/99 will also hold good in this OA also.

5. The OA is disposed of. No costs.

  
( B.S. JAI PARAMESHWAR )  
Member (Judl.)

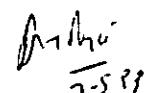
29.4.99

Dated : 29th April, 1999

  
( R. RANGARAJAN )  
Member (Admn.)

( Dictated in Open Court )

sd

  
A. M. Iyer  
7-5-99

COPY TO:-  
1. HDHNJ  
2. HHRP M(A)  
3. HB5JP M(J)  
4. D.R. (A)  
5. SPARE

1ST AND 2ND COURT

1. TYPED BY  
2. COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. N. RAJENDRA PRASAD :  
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR :  
MEMBER (J).

ORDER: 29-4 98

MA 12A / 68 - 1/68 - No.

DA. NO. 668409

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALL OWED.

C.P. 012562

R. A. CLOSED.

B.A. ✓ Q.GSEB

HYDERABAD: BENCH  
DISPOSED OF WITH DIRECTIONS.

DISMISSED.

~~DISMISSED AS WITHDRAWN.~~

ORDERED -- REJECTED.

NO ORDER-AS-TO-COSTS;

688

